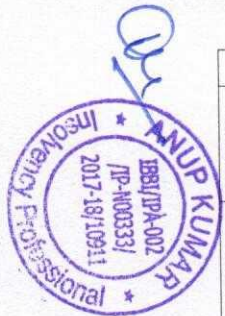


ANNEXURE-5  
Name of the corporate debtor: M/s Independent TV Limited;  
Date of commencement of liquidation: 17.03.2023;  
List of stakeholders as on: 02.07.2025  
List of Operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim rejected	Amount of claim under verification	Amount of Claim Disbursed	Amount of Claim Balance	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien/ attachment removed? (Yes/No)	% share in total amount of claims admitted								
1	GST Department	AC/DIC GST CENTRAL EXCISE DIVISION 1, PUDUCHERRY	-	19869	19869	OC	NA	NA	0.00	-	NA	-	NA	-	-	-	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. CLAIM ADMITTED.
2	GST Department	DY COMMISSIONER OF COMMERCIAL TAX, GST DIVISION 6, 2nd Stage BANGALORE	-	3725963	3725963	OC	NA	NA	0.08	-	NA	-	NA	-	-	-	Claim admitted, no modification or updation claim filed by creditor
3	GST Department	Assistant Commissioner of Commercial Taxes, GSTO 20, Bangalore-560052	-	2048970	2048970	OC	NA	NA	0.04	-	NA	24,28,432	NA	-	-	-	Claim Admitted
4	GST Department	Assistant Commissioner of Commercial Taxes, DOSTO 01, Bangalore-560052	-	7054166	4625734	OC	NA	NA	0.09	-	NA	-	NA	-	-	-	Amount Rs. 24,38,432 is rejected from the said already been paid and the same submitted to GST on 11.01.2023
5	GST Department	Joint Commissioner, Directorate of Commercial Taxes, West Bengal, Kolkata	13.04.2023	3335253	3335253	OC	NA	NA	0.07	-	NA	-	NA	-	-	-	Claim Admitted
6	GST Department	Tapan Kumar Sanjay, CT & GST Officer, Bhubaneswar III, Bhubaneswar	-	532915	532915	OC	NA	NA	0.01	-	NA	-	NA	-	-	-	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. CLAIM ADMITTED.
7	GST Department	Tapan Kumar Sanjay, CT & GST Officer, Bhubaneswar III, Bhubaneswar	12.04.2023	34407	34407	OC	NA	NA	0.00	-	NA	-	NA	-	-	-	Claim Admitted
8	GST Department	Office of Asst Commissioner of GST, Division SGO 407/08, Panachala (137962)	-	174936	174936	OC	NA	NA	0.00	-	NA	-	NA	-	-	-	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. CLAIM ADMITTED.
9	GST Department	Assistant Commissioner (State Tax) Barpuz Circle-3 Changanacherry	-	13292	13292	OC	NA	NA	0.00	-	NA	-	NA	-	-	-	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. CLAIM ADMITTED.
10	GST Department	Excise and Taxation Officer, Panachala (110413)	03.04.2023	110043	110043	OC	NA	NA	0.00	-	NA	-	NA	-	-	-	Claim Admitted
11	GST Department	Commercial Tax Department Thiru Prakash Ganthigai, Ludhiana	-	699062	699062	OC	NA	NA	0.01	-	NA	-	NA	-	-	-	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. CLAIM ADMITTED.
12	GST Department	Commercial Tax Officer, Andanagar Circle, Vijaywada	-	4867203	4867203	OC	NA	NA	0.10	-	NA	-	NA	-	-	-	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. CLAIM ADMITTED.
13	GST Department	Deputy Commissioner of GST and Central Excise Commissionerate, Belapur IV	12.04.2023	48405802	48405802	OC	NA	NA	1.04	-	NA	-	NA	-	-	-	Claim Admitted
14	GST Department	Deputy Commissioner of GST and Central Excise Commissionerate, Belapur IV	12.04.2023	92339030	-	OC	NA	NA	-	66507684	NA	25823266	NA	-	-	-	Rs. 66507684, -admitted as a contingent subject to the disposal of writ petition vide WP No. 97240/2018
15	GST Department	Deputy Commissioner of GST and Central Excise Commissionerate, Belapur IV	-	601652960	601652960	OC	NA	NA	12.89	-	NA	-	NA	-	-	-	Claim Admitted
16	GST Department	Deputy Commissioner of GST and Central Excise Commissionerate, Belapur IV	12.04.2023	612414347	3887009946	OC	NA	NA	83.29	-	NA	223703491	NA	-	-	-	Interest amount is rejected being no proof of evidence of calculation of interest.
17	GST Department	Department of Goods & Service Tax, Maharashtra, Rajapur Division	24.03.2023	1996767	1996767	OC	NA	NA	0.04	-	NA	-	NA	-	-	-	No claim received during Liquidation Process, only mail received to the claimant for consideration the same is filed during CIR Process. Claim admitted
18	GST Department	Assistant Commissioner of Commercial Central Goods & Service Tax Division, Shimla	13.04.2023	33468	33468	OC	NA	NA	0.00	-	NA	-	NA	-	-	-	Claim Admitted
19	Government Department	ANTIADAX CORPORATION LTD	-	65465078	65465078	OC	NA	NA	1.40	-	NA	-	NA	-	-	-	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process.





The said liability arises upon admission of claim, the notice received from EPP Department regarding 1% of employees. Therefore, the claim admitted on the basis of following amount in column of Law. It will be treated as government dues as per the provision of Law.													
20	PFD Department	EPP Department	-	3315285	3315285	OC	NA	NA	0.07	-	NA	NA	-
21	Custom Department	Central Warehouse Corporation	-	2659499	2659499	OC	NA	NA	0.06	-	NA	NA	-
22	Custom Department	Consignment of customs, General, ACC Mumbai	35965253	35965253	OC	NA	NA	0.77	-	NA	NA	NA	-
Total			6998485468	4666691685	100%	0.77	666697684	2265386179	-	-	-	-	-

Anup Kumar  
 Liquidator of M/s. Indefinite Pvt. Ltd.  
 IP Regd. No. IBBI/IPA-002/P-N00333/2017-18/10911  
 734, Lawyers Chamber Block, Western Wing,  
 Tis Hazari Court, Delhi-110054  
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